

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal No. 287 of 2013

Dated : 31st March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. Prathik Dhar
Mr. C.K. Rai
Mr. Samir Haldar**

ORDER

We have heard Mr. Buddy A. Ranganadhan, Learned Counsel for the Appellant.

Post the matter for reply submissions on **01.04.2014 at Kolkata Circuit Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**